

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

4.

**IA-2117(MB)2024 IN
C.P. (IB)/3482(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.05.2024**

NAME OF THE PARTIES: Oriental Bank of Commerce
Vs.
Reliable Paper India Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-2117(MB)2024

1. Mr. Vishwas V Shah, Ld. Counsel for the Applicant present through VC.
Mr. Prakash Sinda a/w Ms. Ruchita Jain i/b MDP & Partners, Ld. Counsel
for the Liquidator present.
2. List this matter for further consideration on **04.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)